- (b) whether it is a fact that they are harassed and ill-treated when they approach the banks for opening accounts;
- (c) whether Government is aware that around 90,000 Muslim students' scholarship could not be credited to their bank accounts because of this problem; and
 - (d) if so, the action Government has taken/proposes to take in the matter?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d) Banks open accounts based on Know Your Customer (KYC) guidelines issued by the Reserve Bank of India (RBI) and the KYC policy approved be the Board of their Bank. However, the Ministry of Minority Affairs has reported that they have received feedback regarding non-opening of 'No frills' accounts by banks in favour of students from minority communities who wish to avail of scholarships being awarded by the Ministry through the State/UT Governments. The State Level Bankers' Committee (SLBC) for Andhra Pradesh has also reported receipt of representations of some minority associations in the matter.

The following steps have been initiated by the Government and Banks in this regard:

- * Ministry of Minority Affairs, Government of India has issued an advisory (letter dated 28th July, 2010) to the Chief Secretaries of all State Governments /Union Territories to look in the matter and that banks may be advised to allow students from minority communities to open 'no frills' accounts with nil balance to avail of the scholarships under the various schemes of Ministry of Minority Affairs;
- * An advisory (dated 11th August, 2010) from Department of Financial Services (DFS), Ministry of Finance has been issued to Chief Executives of all SLBC Convener Banks that the issue of opening of 'no frills' accounts of the students from minority communities should be reviewed in the SLBC meetings on regular basis and the SLBC member banks may be sensitized in the matter to avoid recurrence of such instances.

AIIMS like Medical Institute in Tamil Nadu

*338. DR. K.P. RAMALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government had invited bids from the private players fro setting up four medical institutes on the line of the All India Institute of Medical Sciences (AllMS);
- (b) if so, the details thereof; and whether Government proposed to set up such AIIMS like medical institutes in Tamil Nadu;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Government had invited bids from eligible contractors for construction of medical college and hospital complex of 6 AIIMS-like institutions under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY).

(b) For Package I civil work, i.e. medical college complex, 95 bids were received in all from 36 firms, out of which 13 firms were technically qualified for opening of financial bids. 4 firms emerged as the lowest bidders for six sites and work has been awarded to them.

In respect of Package II, i.e. hospital complex, 58 bids were received in all from 13 firms, out of which 8 firms were technically qualified, 3 firms emerged as the lowest bidders for the six sites and work has been awarded to them.

There is no proposal to set up an AIIMS-like institution in Tamil Nadu.

- (c) Does not arise.
- (d) Government has taken up upgradation of the Government Mohan Kumaramangalam Medical College, Salem, in the first phase and of Government Medical College, Madurai, in the second phase of PMSSY.

Additional IAY houses in naxal affected areas in Orissa

- *339. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether the State Government of Orissa has submitted any proposal for sanction of additional houses under the Indira Awas Yojana (IAY) in the naxal affected areas of the State; and